HIGH COURT OF JAMMU AND KASHMIR AT JAMMU

****

O R D E R

No: 1074 Dated: 22/11/2019

In continuation to High Court Order No.992/GS dated 24-10-2019, sanction is hereby accorded to the extension of 07 days commuted leave on medical grounds w.e.f. 24-11-2019 to 30-11-2019 in favour of Shri B.A.Munshi, Chief Judicial Magistrate, Leh.

By Order.

(Mohammad Yasin Beigh) 22-11-19
Additional Registrar-cum-Bench Secretary

No: 2876-78/GS Dated: 22/11/2019

Copy to the :-

1) Secretary to Hon'ble Administrative Judge District, Leh information of His Lordship.
2) Principal District & Sessions Judge, Leh.
3) Shri B.A.Munshi, CJM, Leh.
   ....for information and n/a.

Additional Registrar-cum-Bench Secretary 22-11-19